

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA01/14	118/16	Hearing	391 237 394	Haridas Pottath Vs. M/s Peerless Engineering Products (P)Ltd

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1. S HARI
9844035493

Counsel for
Respondent

S. Hari

2. K.V. SARATH
9845393750.

Petitioner

K.V. Sarath

ORDER

Counsel for Petitioner is present. Counsel for Repor
is present. Heard the Respondents counsel in part.
For continuation posted to 7.4.2017.

Member (J)

Member (T)